Tendilo SRAVANA 18, 1913 (SAKA) 213 Written Answersh 213 Powerlooms in Tamil Nadu

2475. SHRI **R**. JEEVARATHI-NAM : Will the Minister of TEXTILES be pleased to state :

(a) the number of powerlooms in Tamil Nadu:

(b) whether the Government have received any request for reducing the rate supplied to these powerlooms in Tamil Nadu; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF HE MINISTRY OF TEXTILES THE (SHRI ASHOK GEHLOT) : (a) As on 31-5-91, there are 2,06,892 powerlooms in Tamil Nadu.

(b) No. Sir.

(c) Does not arise. IONTI 213

Yarn Prices

2476. SHRI R. JEEVARATHI NAM : Will the Minister of TEXTILES be pleased to state :

(a) whether there has been an in_ crease in the prices of yarn recently.

(b) if so, the steps taken by the Government to reduce the prices of yarn;

(c) whether there is any difference in the prices of yarn in different states; and

(d) if so, whether the Government propose to bring uniformity in the prices of yarn sold by the various 214 states?

THE MINISTER OF STATE OF THE MINISTRY OF **TEXTILES** (SHRI ASHOK GEHLOT) : (a) Yes, Sir.

(b) A Hank Yarn Price Monitoring Committee has been constituted under the Chairmanship of Textile Commissioner to monitor supply and demand position of hank yarn. In the case of synthetic/man-made filament yarn, Tex-Ministry had arranged various tile meeting in the past with spinners

and weavers to arrest the increase in prices of VSY. PFY and PQY to a large extent. Besides, Textile Commissioner organised a meeting between spinners and weavers to fix statutory prices of different varieties of NFY and also to keep the prices in check.

(c) Prices of cotton varns (cone & hank) at various important consuming centres such as Maharashtra, U.P., Punjab, Tamil Nadu and Delhi vary. depending upon the local taxes, quality of varn, locational adaptages and wage structure etc.

(d) It is difficult to bring about uniformity in prices of yarn sold by various states as prices vary due to difference in quantum of local taxes. levies and demand and supply factor. 214

Pre-shipment Inspection of Uncovered **Commodities of Export**

2477. SHRI RAMESH CHENI-THALA : Will the Minister of COM-MERCE be pleased to state :

(a) whether the Government propose to bring the uncovered commodities of export under the purview of compulsory preshipment insp tion: and

(b) if not, the reasons therefor

THE DEPUTY MINISTER IN THE OF MINISTRY COMMERCE (SHRI SALMAN KHURSHEED) : (a) and (b) New items are brought under the ambit of compulsory preshipment inspection as and when it is considered necessary. lotence, O. hissa

Test Range at Baliapa National

2478. SHRI BHAGEY GOBAR-DHAN : Will the Minister of DEFEN CE be pleased to state :

(a) the present status of the National Test Range under construction in Baliapal area of Orissa;

(b) the time-frame within which the range is expected to become operational; and

(c) the effect of time over-runs on the cost of the project?